

vides necessary direction and guidance periodically. Balwadis, anganwadis or other pre-school institutions existing in the Integrated Child Development Services Project area are utilised for the delivery of the package of services to children and expectant and nursing mothers. Wherever such institutions do not exist, new anganwadis are started. Economic activities for women are being organised under the socio-economic programmes of the Ministry of Social Welfare and the Central Social Welfare Board and the scheme for the Development of Women and Children in Rural Areas (DWCRA) initiated by the Ministry of Rural Development.

Policies and Programmes for Rehabilitation of persons affected by Railway Projects, etc.

2755. SHRI A.T. PATIL : Will the Minister of RAILWAYS be pleased to state :

(a) what are the policies and programmes of Government to rehabilitate people who are affected by (i) new railway projects, (ii) change in the use of existing railway line such as by abandoning the existing line, shade or project, involving dislocation of persons who depend on the said railway for their livelihood ; and

(b) how many such people have been rehabilitated under each of the said programmes (Railway-wise and State-wise) during the last three years ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURI) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Research Paper Entitled "Forbidden Zone of Engineering"

2756. SHRI ATAL BIHARI VAJPAYEE :
SHRI SURAJ BHAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government's attention has been drawn to the news item published in the 'Times of India' of 29 May, 1983 under the caption 'keep it moving', if so, that are the details in this regard;

(b) whether Government are also aware that Railway Mechanical Engineer presented a paper entitled "Forbidden Zone of Engineering" dealing with the possibility of perpetual motion and breaking the Carnot cycle efficiency, following the traditional thermal route; if so, what are the details thereof ;

(c) whether Government have provided any facility to that mechanical engineer to continue the research ;

(d) if so, what are the details in this regard ;

(e) if so, what are the reasons therefor; and

(f) progress as yet, in the related research?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAUDHURI) : (a) Yes, Sir.

(b) to (f) Shri Udain Singh, an Officer of Indian Railway Service of Mechanical Engineers at present Vice-Principal of Railway Staff College, Vadodara brought out a paper in 1977 entitled as "Forbidden Zone of Engineering". This was read at a Seminar at Jodhpur. In this paper Shri Udain Singh discussed the theoretical

possibility of energy creation and suggested that the barriers imposed on the efficiency of a heat engine by consideration of Carnot Cycle could be broken. An amount of Rs. 500/- was initially asked for by Shri Udain Singh for further studies on energy which was sanctioned. The amount was not drawn by the officer who later asked for a sanction of Rs. 30,000/- in this connection. Before a decision could be taken, Shri Udain Singh observed that he cannot possibly do justice to his existing job and carry on work of developing 'Unusual source of energy' in his spare time. He, therefore, has desired that a suitable organisation be created and he should be placed on special duty for a period of at least 2 years and a sum of Rupees one lakh placed at his disposal to do the work in the Shops and in other agencies. This issue is already under examination and reference had been made to the Department of Mechanical Engineering, IIT, New Delhi. Further expenditure on the development will be incurred after the institution has assessed the merits of the idea, if necessary, by calling the officer to explain the theoretical and broad practical aspects of the proposed device.

Calcutta Circular Railway Scheme

2757. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the railway Administration has not so far obtained clearance from the Ministry of Shipping and Transport for use of land belonging to the Calcutta Port Trust as part of the Circular Railway Scheme; and

(b) if so, whether necessary action has been initiated in this behalf and the reaction of the Shipping Ministry there-to ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GANI KHAN CHAUDHURI) : (a) and (b) Clearance of the Ministry of Shipping and Transport has

been obtained for use of part of CPT land for Circular Railway in between Bag Bazar and Majerhat except the land in Calcutta Jetty Area (between Armanian Ghat and Babu Ghat) and in Kidderpore Dock Area (between Circular Garden Reach Road and Garden Reach Road), which are under scrutiny.

Study on Marine Organisms for Pharmaceutical Use

2758. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any scientific study has so far been made to identify marine organisms for pharmaceutical use;

(b) if so, the result thereof; and

(c) the steps being taken to make use of the compounds isolated from a variety of sea organisms ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) There is no information available with this Ministry about any Scientific study being conducted to identify marine organisms of pharmaceutical use;

(b) and (c) Do not arise.

Metro Rail Calcutta

2759. SHRI BALAKRISHNA WASHNIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government attention has been drawn to the news item appearing in the Statesman, Calcutta dated the 10th November 1983 under the caption 'RAIL PROJECTS'; moved to help displaced persons;